

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 584/2017 in
O.A. No. 710/2017

New Delhi, this the 21st day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Prabhabati,
W/o Late Shri Mahender Singh,
R/o Block No.122, House No.1,
Railway Colony, Loco Shed,
DCM Road, Sarai Rohilla, Delhi. .. Petitioner

(By Advocate: Shri N.K. Rohtagi)

Versus

Shri Devender Kumar
Divisional Railway Manager (Personnel)/Sr.D.P.O.
Northern Railway, State Entry Road,
New Delhi-110001. .. Respondent

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents produced an order dated 29.06.2017 and submits that they have fully complied with the orders of this Tribunal. Accordingly, the CP is closed and notice is discharged.

**(Nita Chowdhury)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/Jyoti /